

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF TRUWEIGHT WELLNESS PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Truweight Wellness Private Limited
2.	Date of incorporation of corporate debtor	19-02-2015
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Bangalore
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74900KA2015PTC078918
5.	Address of the registered office and principal office (if any) of corporate debtor	56/13, 284, Garvebhavi Palya, Opp. Shirdi Sai Baba Temple, Hosur Road, Bommanahalli, Bangalore, Karnataka - 560068
6.	Insolvency commencement date in respect of corporate debtor	20.07.2026 (The NCLT Order dated 20.07.2026 was uploaded on the NCLT Website on 31.07.2026)
7.	Estimated date of closure of insolvency resolution process	27.01.2027
8.	Name and registration number of the insolvency professional acting as interim resolution professional	M/s. Efficax Resolution Professionals Private Limited IBBI Registration No:IBBI/IPE-0153/IPA-3/2023-2024/50063
9.	Address and e-mail of the interim resolution professional, as registered with the Board	IBBI Reg. Address Unit No. 14, First Floor Ishwar Colony, Bhamashah Marg, New Delhi – 110009. IBBI Reg. Email ID: md@efficaxindia.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Correspondence Address Raheja Vistas Elite, Tower – H, Flat No. 1104, Plot No.127A, IDA Nacharam, Uppal Mandal, Nacharam Village, Hyderabad, Telangana – 500076. Process E-mail id : cirp_truweightwellness@efficaxindia.com
11.	Last date for submission of claims	14.08.2026
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	N/A.

13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	N/A.
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	https://ibbi.gov.in/en/home/downloads

Notice is hereby given that the National Company Law Tribunal, Bengaluru has ordered the commencement of a corporate insolvency resolution process of the **Truweight Wellness Private Limited** vide order dated **20.07.2026**. However, it is pertinent to note that NCLT order dated **20.07.2026** was uploaded on the NCLT Website on **31.07.2026**.

The creditors of **Truweight Wellness Private Limited** are hereby called upon to submit their claims with proof on or before **14.08.2026** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

IP Sannidhi Chakrala

Authorised Representative

Efficax Resolution Professionals Private Limited

IBBI Registered No: IBBI/IPE- 0153/IPA-3/2023-24/50063

IBBI registered address: Unit No.14, First Floor, Ishwar Colony,
Bhamashah Marg, Model Town, New Delhi – 110009

Correspondence address: Raheja Vistas Elite, Tower –H,
Flat No. 1104, Plot No. 127A, IDA Nacharam, Uppal Mandal,
Nacharam Village, Hyderabad, Telangana - 500076

Process mail Id: cirp_truweightwellness@efficaxindia.com

AFA valid up to: 31.12.2026

Ph. No: 9701255861

Date- 03.08.2026

Place- Hyderabad